

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'G' BENCH  
MUMBAI**

**BEFORE: SHRI AMIT SHUKLA, JUDICIAL MEMBER  
&  
SHRI AMARJIT SINGH, ACCOUNTANT MEMBER**

**ITA No.2543/Mum/2023  
(Assessment Year :2018-19)**

West End Investment and Finance Consultancy Pvt. Ltd. 38, 2 <sup>nd</sup> Floor, Bombay Mutual Building, Dr. D.N. Road, Fort, Mumbai – 400 001	Vs.	DCIT, Central Cir – 1(4) Room No. 902, 9 <sup>th</sup> floor, Pratishtha Bhawan, M.K. Road, Mumbai – 400 020
<b>PAN/GIR No.AAACW0973H</b>		
<b>(Appellant)</b>	..	<b>(Respondent)</b>

Assessee by	Ms. Riti Guleria
Revenue by	Shri Manoj Kumar Sinha (Sr.DR.)
<b>Date of Hearing</b>	<b>01/03/2024</b>
<b>Date of Pronouncement</b>	<b>01/03/2024</b>

**आदेश / O R D E R**

**PER AMIT SHUKLA (J.M):**

The aforesaid appeal has been filed by the assessee against order dated 19.05.2023 passed by Commissioner of Income Tax (Appeals)-47, Mumbai for the quantum of assessment passed u/s.143(3) for the assessment year 2018-19.

2. Before us the assessee has filed an application of withdrawal of the appeal vide letter dated 23.02.2024.

***“Subject: Withdrawal of an appeal no. ITA 2543/MUM/2023  
Assessment Year: 2018-2019***

**Pan No.: AAACW0973H**

*With reference to the subject matter, we would like to submit as under:*

*The Appeal was electronically filed online on 18/7 / 2023 having ITA no.2703/MUM/2023 and was also inadvertently filed physically to your office on 01/08/2023 to which ITA 2543 / MUM / 2023 was allotted to the appellant.*

*The ITA case number 2703 / MUM / 2023 (filed online) had already been heard and the order is awaited. Hence, we would like to withdraw the ITA no. 2543 / MUM / 2023 as the matter has already been heard.*

*Yours sincerely,*

*For,*

**West End Investment & Finance Consultancy Private Limited”**

3. In view of the above application, we allow the withdrawal of the appeal as the Learned Departmental Representative also does not have any objection. Accordingly the appeal of the assessee is dismissed as withdrawn.

Order pronounced on 1<sup>st</sup> March, 2024

Sd/-

**(AMARJIT SINGH)  
ACCOUNTANT MEMBER**

Mumbai; Dated: 01/03/2024

*Mini Pawar, Sr.P.S*

**Copy of the Order forwarded to :**

1. The Appellant
2. The Respondent.
3. CIT
4. DR, ITAT, Mumbai
5. Guard file.

Sd/-

**(AMIT SHUKLA)  
JUDICIAL MEMBER**

BY ORDER,

(Asstt. Registrar)  
**ITAT, Mumbai**